

**Central Administrative Tribunal  
Principal Bench**

**O.A. No. 1315/2018**

New Delhi this the 03<sup>rd</sup> day of April, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member(A)**

1. Rajat Dhankhar  
S/o Sh. Zile Singh Dhankar  
R/o H.No.-390, Sector-14, Rohtak,  
Haryana-124001

Aged about 32 years

2. Sandeep Kumar  
S/o Sh. Rajpal  
R/o Mouri, Teh-Ch.Dadri,  
Dist. Bhiwani, State-Haryana (127022)

Aged about 30 years

3. Devender Kumar  
S/o Sh. Ram Diya  
R/o VPO-Baroda Mor, The-Gohana,  
Dist-Sonipat (HR)-131304

Aged about 31 years

4. Amit Goyal  
Sh. Surender Goyal  
R/o VPO 5/543, Indira Colony,  
Shiv Mandir, Sonepat, Haryana-131001

(Group 'C')

(Candidate towards SSC CGLE Exam- 2012) ....Applicants

(By Advocate: Sh. Ajesh Luthra)

Vs.

1. Staff Selection Commissioner  
Through its Chairman  
Block No.12, CGO Complex  
Lodhi Road, New Delhi-110003.
2. The Secretary –cum-Controller of Examination  
Staff Selection Commission  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi-110003
3. Staff Selection Commission  
Through its Regional Director, NR,

Block No 12, CGO Complex,  
Lodhi Road, New Delhi 110003

....Respondents

### **ORDER (ORAL)**

#### **Mr. Raj Vir Sharma, Member (J)**

Heard the learned counsel for the applicants. He submitted that the applicants have replied to the notice given to them, yet respondents have not decided the notice and have not taken any final decision on it.

2. In view of the above, we direct the respondents to take a final view on the notice given by the applicants within a period of six weeks from the date of receipt of a certified copy of this order.

3. O.A. is disposed of accordingly at the admission stage itself.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

/sarita/

